

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.100/2121/2011  
M.A.No.100/3054/2012

Thursday, this the 8<sup>th</sup> day of September 2016

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Mr. Manga Singh  
s/o late Mr. Rayala Singh  
r/o E-13, Surya Vihar  
Delhi – 110 094

(Mr. Satpal Singh, Advocate)

..Applicant

Versus

1. The Govt. of NCT of Delhi  
Through its Chief Secretary  
5, Shamnath, New Delhi
2. The Secretary  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area  
Karkardooma, Delhi

..Respondents

(Mrs. Harvinder Oberoi, Advocate)

**O R D E R (ORAL)**

**Mr. P.K. Basu:**

Mr. Satpal Singh, learned counsel for applicant wishes to withdraw this O.A.

2. Dismissed as withdrawn.

**( Dr. Brahm Avtar Agrawal )  
Member (J)**

**( P.K. Basu )  
Member (A)**

**September 8, 2016**  
/sunil/